(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT- 2146/86.]

12.14 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS TWELFTH REPORT

[English]

SHRI M. THAMBI DORAI (Dharmapuri): I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.14-1/2 brs.

COMMITTEE ON WELFARE OF SCH-EDULED CASTES AND SCHEDULED TRIBES

REPORTS OF STUDY TOURS

[English]

SHRI K. D. SULTANPURI (Simla): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Report of the Study Tour of Study Group I of the Committee on its visit to Bhopal and Indore during November, 1985.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Udaipur and Jaipur during November, 1985.

(Interruptions)

[Translation]

MR. SPEAKER: Can you make law by mere shouting?

(Interruptions)

[English]

MR. SPEAKER: Mr. Soz, may I ask you to leave the House?

PROF. SAIFUDDIN SOZ (Baramulla): I am representing 7 lakh people in my constituency. I want to ask you, Sir......

(Interruptions)

MR. SPEAKER: May I ask you to withdraw from the House?

PROF. SAIFUDDIN SOZ: Why? I am saying something very politely but firmly.

[Translation]

MR. SPEAKER: Experienced colleagues are sitting beside you, please learn from them.

PROF. SAIFUDDIN SOZ: I have been with them and I have already learnt. Time should be given to us also, we also have problems.

(Interruptions)

[English]

MR. SPEAKER: Experienced people are sitting beside you. There are rules under which you can ask. But can you go on at breakneck speed, without my permission, without any rules, without any regulation, without any motion and allow it to go on record? No, You are destroying the very basis of your stand.

PROF. SAIFUDDIN SOZ: We are the people who have suffered. If you listen for half-a-minute then I will not walk out.

MR. SPEAKER: I will not listen.

PROF. SAIFUDDIN SOZ: Then I will walk out:

MR. SPEAKER: No threats. You are welcome. Do you mean to say that the whole House is without any conscience?

PROF. SAIFUDDIN SOZ: I am not doing anything against the rules.

(Prof. Saifuddin Soz then left the house)